

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No 256/KB/2017
C.P. No. 213/2016

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April 2018, 10.30 A.M

Name of the Company		Peasons Private Ltd. & Ors.	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MR. NIRMALYA DASGUPTA, ADV.	} For Petitioner	 17/04/2018
2.	MR. DIBANATH DEY, ADV.		
3.	MR. J. PATNAYAK, PCS.		

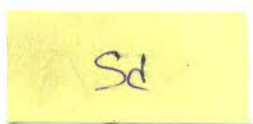
4.	TIAINLA Dy Director	o/o RD (ER) Ministry of Corporate Affairs	 17.4.18
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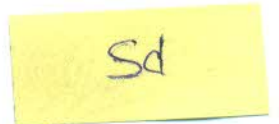
ORDER

Ld. Counsel for the petitioners and the Dy. Director from the o/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Reply affidavit filed by the Central Govt. Petitioner is directed to apply for certified copy of the reply affidavit and file rejoinder, if any, by serving a copy of the rejoinder to the Regional Director.

For further consideration list it on 22/06/2018.


(M.B. Gosavi)
Member (J)


(Jinan K.R.)
Member(J)